

Exodus of Ceylon Migrants

6566. SHRI D. N. PATODIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the exodus of Ceylon migrants will start from July, 1969;

(b) if so, the arrangements which have been made by Government to ensure that the repatriates do not face any unnecessary trouble in getting passport/visas while coming from Ceylon;

(c) whether any special office has been opened in Ceylon to look after this work; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir. We may, however, expect from about July this year a gradual increase in the number of repatriates, as the residence permits issued by the Ceylon Government under their agreement Implementation on Act, 1967, to the persons registered as Indian citizens may begin to expire about that time.

(b) Adequate steps have been taken to provide intending repatriates with travel documents.

(c) and (d). Our Missions in Colombo and Kandy have been expanded and re-organized to cope with the additional work in the issue of travel documents.

नेपाल में सड़कों के निर्माण के लिए सहायता

6567. श्री गं० ख०दीक्षित: क्या वंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार वर्ष 1969-70 में याता-के हेतु सड़कों (विशेषतः नेपाल और भारत को मिलाने वाली सड़कों के) के निर्माण के लिये नेपाल सरकार को वित्तीय सहायता देने के लिये सहमत हो गई है; और

(ख) यदि हां, तो कितनी राशि की?

वंदेशिक-कार्य मंत्रालय में उप-मंत्री (श्री सुरेन्द्रपाल सिंह) (क) जी हां।

(ख) 1969-70 के बजट अनुमान में 7.70 करोड़ रुपए की व्यवस्था की गई है।

Production of Terene Fibre Gotton and Woollen Cloth

6568. SHRI R. K. BIRLA: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the production of terene fibre, cotton and woolen cloth during the last two years, year-wise, separately;

(b) the average price of terene fibre and how it compares with the imported stuff;

(c) the quantity of basic raw materials imported during the last two years year-wise, to produce the fibre; and

(d) the steps being taken to produce the fibre to meet the requirements of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) The information is being collected and will be laid on the Table of the House.

(b) The Ex-factory price of terene fibre produced by Messers Chemicals and Fibres of India Ltd. is Rs. 20.58 per kg. exclusive of excise duty. The international price of the fibre inclusive of the customs duty payable on import into third country is about Rs. 18 per kg.

(c) 1966-67	2853 tonnes
1967-68	5780 tonnes

(d) The existing unit has been allowed to expand its capacity from 4,500 tonnes to 6,100 tonnes per annum. Beside three new units have been granted licences for a total capacity of 15,100 tonnes per annum.

Trade Agreement with Algeria

6569. SHRI D. N. PATODIA: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that a trade

agreement has been signed between India and Algeria;

(b) if so, the main features thereof; and

(c) the extent to which India's trade is likely to improve with Algeria as a result of the agreement ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) to (c) There is no trade agreement between India and Algeria at present. However, the question of concluding such a trade agreement is under consideration.

Indo-French Bilateral Talks

6570. SHRI D. N. PATODIA:
SHRI ONKAR LAL BERWA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether bilateral talks were held between India and France in March, 1969;

(b) if so, the outcome thereof; and

(c) how it will improve the French contribution towards the economic development of India ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) and (c). During the Indo-French Consultations, a wide range of subjects was discussed, including major international problems as well as bilateral relations between the two countries. There was remarkable identity of view on major international problems. Economic questions relating to India and France were also discussed. The consultations were of a confidential nature and it is not the practice to disclose the details of such discussions.

Applications of Group Areas Act in Johannesburg

6571. SHRI D. N. PATODIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the South

Africa's Minister of Community Development is reported to have claimed that none of the Indian traders in Johannesburg was adversely affected by the group areas Act which has been made applicable on the Indian Traders;

(b) whether the Government of India have taken steps to refute the claim of the South African Minister by citing the specific instances how the Act in question has virtually ruined the business of the Indian traders in South Africa; and

(c) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) The Government are not aware of any such statement by South Africa's Minister of Community Development. The Government have, however, seen Press report, to the effect that, the South African Minister for Community Development in the course of statement in October last, while threatening to turn the people of Indian origin out of commerce unless the diversified their traders, is also stated to have mentioned that he would never allow any Indian to be deprived of his job.

(b) and (c) The Government of India's position on the policy of Apartheid is well known. We, along with the vast majority of members of the U. N. have condemned the Government of South Africa on a number of occasions. The Indian Community in South Africa has reacted strongly to the above threat of the South African Minister of Community Development. The Government of India are aware of the blind and ruthless manner in which the Government of South Africa is pursuing its policy of apartheid and do not see any use in trying to highlight the injustices caused by this policy, as these are only too well-known all over the world and U.N. is seized of this matter.

Scholarship For Students from Gujarat in Indian Military College, Dehradun

6572. SHRI NARENDRA SINGH MAHINDA : Will the Minister of DEFENCE be pleased to state :

(a) whether scholarships have been